

investigations of irrigation projects are carried out by State Governments. No team was sent by the Government of India for the survey of irrigation potential of Bihar. The Government of Bihar are carrying out investigations on possible irrigation projects. As and when investigations are complete, they prepare schemes for acceptance by the Planning Commission for inclusion in their developmental plans.

#### Strike at Gangapur City Railway Station

\*1395. SHRI M. M. JOSEPH : Will the Minister of RAILWAYS be pleased to state :

(a) whether any enquiry was held into the strike by the Railway staff at Gangapur City Railway Station on Delhi-Bombay route of Western Railway on 4th July, 1971 ; and

(b) if so, the result thereof and the steps taken by Government in the matter ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). There was no strike at Gangapur City Station. However, there was a demonstration and squatting on the Railway track by certain gangmen and outsiders which resulted in detention of certain trains at Gangapur City Station. The demonstrators demanded action against the Station Officer, Government Railway Police who allegedly beat a gangman. The matter is under investigation by the Police.

#### Distribution of Paper

\*1397. SHRI R. S. PANDEY : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the Paper Traders Association has made certain suggestions to Government for evolving a broad-based policy with regard to the distribution of paper to the consumers ;

(b) if so, what are their main suggestions ; and

(c) whether Government have considered those suggestions and consequently made any change in the present policy ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY) : (a) Yes, Sir.

(b) The following suggestions have been made by them :-

(i) To revert to the pattern of production prevailing prior to decontrol, *i. e.* in the years 1967 and 1968.

(ii) to supply goods to their distributors/ Agents/Stockists both quality and quality-wise on the basis of their average off-take during these years.

(iii) to refrain from any price increase directly or through any indirect method like introducing new nomenclatures, extra packing or freight charges or reduction in the usual trade commission without the prior sanction of the Government as such steps are ultimately bound to increase the burden on the consumer.

(iv) to direct its member units to issue from time to time, the price lists of their products to their distributors Agents and also to each member of the *Ad-hoc* Committee ; and

(v) to dissuade its member units from overcharging by adopting unhealthy trade practices.

(c) There is no statutory control on the distribution of paper. However, an *Ad-hoc* Committee takes stock of the situation from time to time and uses its good offices with the paper industry to divert paper supplies according to the demands in particular sectors of consumption.

The above suggestions were considered by the *Ad-hoc* Committee and the following decisions have been taken and communicated to the Industry for implementation :-

(i) The Industry will maintain the supply of paper to the dealers and consumers on the basis of their average off take during 1968-69, 1969-70 and 1970-71.

(ii) All the Paper Mills will publicise the prices of their products for destination and inclusive of 7½% dealers commission in all the leading newspapers in the country twice in a year.